## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 24/BB/ 2017	-	For hearing		STULZ-CHSPL (India) Pvt. Ltd. Vs. Teekays Interior Solutions Pvt. Ltd.

Colporate Del SL. NAME (IN CAPITAL) SIGNATURE NO. & PHONE NUMBER REPRESENTATION TO WHOM Co. P. No. (1B) 53/BB/2017 CNAGENDRA KUMAR ABHIJIT ATUR 966330931 Counsel for Petitioner is present. Counsel for Respondent is also present.

Counsel for Petitioner requested for time. List it on 5/12/2017.

Member (T)

Member (J)